

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE

JAMMU

O R D E R

No: - 89 /Acctt

Dated:- 24/6/22

As the undersigned is proceeding on one day casual leave for 25th of June 2022.

Therefore, 2nd Additional District & Sessions Judge, Jammu shall deal with routine work as well as all the criminal urgent matters of this court till the undersigned resumes duties.

Sd/-
(Sanjay Parihar)

Pr. Distt. & Sessions Judge
Jammu

No:- 2007-11 PD 5515

Date:- 24/6/22

Copy to the:-

- 1) Registrar General, High Court of J & K and Ladakh at Jammu/Srinagar for information.
- 2) Secretary to Hon'ble Mr. Justice Tashi Rabstan, (Administrative Judge for Jammu District) High Court of J&K and Ladakh, for the information of His Lordship.
- 3) 2nd Additional District & Sessions Judge, Jammu for information and compliance.
- 4) Office copy for record.
- 5) e-Court for uploading the same on the official website.

Pr. Distt. & Sessions Judge
Jammu

24/6/22